

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

23

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 27/11/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER :
PETITION NUMBER : CP/150/2017
NAME OF THE PETITIONER(S) : KINGSTON AUTO BODY WORKS PVT LTD
NAME OF THE RESPONDENT(S) : ROC, CHENNAI
UNDER SECTION : 252(3)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1	BALU SRIJITH P.C.S	Appearing for the Petitioner	B. R. S.
2.	B. Sarathbabu Adocate for ROC Chennai	authorized representative for ROC, Chennai	B. Sarathbabu

ORDER

Counsel for petitioner present and stated that he has received the copy of the report of ROC, Kerala. No representation on behalf of ROC, Kerala. Counsel for petitioner prayed for time for filing copy of the report alongwith an affidavit. Time is adjourned at request. Put up on 08.12.2017.

-sd/-
S Vijayaraghavan
Member (Technical)

-sd/-
K Anantha Padmanabha Swamy
Member (Judicial)